

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:2425
ANSWERED ON:04.08.2015
Environmental Clearance for Townships
Patole Shri Nanabhau Falgunrao

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the details of the townships having commercial and multi-storey buildings in Maharashtra and Karnataka which have been provided environment clearance during the last three years and the current year;
- (b) whether the Government has granted environment clearance for similar townships in Bengaluru, Mangalore, Mumbai and coastal areas of Navi Mumbai;
- (c) if so, the details thereof;
- (d) whether the Government has received reports of large scale illegal construction of buildings without environment clearance in the coastal regulation areas in Navi Mumbai; and
- (e) if so, the details thereof along with details of the action taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI PRAKASH JAVADEKAR)

- (a) to (e)The information is being collected and shall be laid on the table of the house.
